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Cases pending in High Courts

374. DR. LOKESH CHANDRA: SHRI MOHAMMED USMAN ARIF:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS he pleased to state:

- (a) the number of cases which have been pending in various High Courts for 20 years or more; and
- (b) the steps Government have contemplated to augment the strength of the High Courts to expedite disposal of backlog of cases?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) A Statement giving the requisite information is attached.

(b) Proposals for augmenting the Judge strength received from State Governments are given prompt attention in the Government of India.

Statement

Number of cases pending in various High Courts for 20 years or more.

Na	ime of the His		Number of cases pending		
1	Allahabad				IO
2,	Andhra Prad	lesh	1		Nil
3.	Bombay	•			1
4.	Ca ¹ cutta			•	292
5.	Delhi	_			Nil
6.	Ganhati			•	१
7.	Gujarat		•		Nil
8.	Himachal Pr		Nil		
g.	Jammu & K		Nil		
10.	Karnataka			-;	Nil
11.	Kora¹a	•		•	N_{1}
12.	Madhya Piac	lc.h		•	3
13.	Madras			•	Ńil

Nar	Number of cases pending				
14.	Orissa			•	Nil
15.	Patna			•	Nil
16.	Punjab and	-	Nil		
17.	Rajasthan	•			Nil
18.	Sikkim	•			Nil
TOTAL					309

Loss in Coal India Limited 375. DR. LOKESH CHANDRA.

SHRI MOHAMMED USMAN ARIF:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

- (a) the loss suffered by Coal India Limited in 1979 and the reasons therefor; and
- (b) the steps Government propose to take to increase production in the Coal India Limited?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) According to the provisional unaudited accounts, the loss of India Ltd. during 1979-80 has estimated at Rs. 135 crores which is mainly due to unremunerative of coal which continued upto the middle of July, 1979 when the coal prices were revised and the loss in production because of shortage of power explosives, etc.

- (b) Some of the measures adopted to increase coal production are:-
 - (1) Attempts are being made to improve power generation in DVC which supplies the bulk of the power to collieries in Eastern Inda where production has been directed due to power shortage.
 - (2) Import of explosives has been arranged to cover the gap between demand and indigenous availability.
 - (3) Instructions have been issued for the allotment of diesel on a priority basis to the Coal Industry.